

Honoraia to Anganwadi Hepers:

Service	Government of India	Government of Goa
0-5 years	750	1000
5-10 years	750	1200
10-15 years	750	1400
15-20 years	750	1500
20 & above	750	1600

(d) No, Sir.

Trafficking of women and children

†1788. SHRI BRIJ BHUSHAN TIWARI:

SHRI JANESHWAR MISHRA:

SHRI BHAGWATI SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the country has become a hub of human trafficking, comprising 70 per cent of women and children and if so, their number at present; and

(b) if so, the details of the plan Government is working on to check it?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) There is no country-wide census data on the number of women and children trafficked for prostitution. However, the study on "Girls/Women in Prostitution in India" (conducted between 2002-2004) sponsored by the Ministry of Women and Child Development estimated that there are about 2.8 million prostitutes in the country.

(b) The Immoral Traffic(Prevention) Act, 1956 (ITPA) supplemented by the Indian Penal Code prohibits trafficking in human beings including children for the purpose of prostitution and lays down severe penalties for trafficking. The Ministry of Women and Child Development conducts advocacy, awareness generation, sensitization programmes for prevention of trafficking of women and children. A Central Advisory Committee to combat trafficking of women and children for commercial sexual exploitation has been set up under the Secretary, Ministry of Women and Child Development, Government of India. The Ministry of Women and Child Development is also implementing the scheme of 'Ujjawala' wherein financial assistance is provided for prevention of trafficking and for rescue, rehabilitation, and reintegration of victims of commercial sexual exploitation. The Ministry also runs Swadhar Shelter Homes which provide shelter, food, clothing, emotional support, counselling, rehabilitation and other facilities to women in difficult circumstances including trafficked victims.

Malnutrition of under-three children

1789. DR. GYAN PRAKASH PILANIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.